

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TRANS GULF FROZEN FOOD
CONTAINERS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Trans Gulf Frozen Food Containers Private Limited
2.	Date of incorporation of corporate debtor	28 January 2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15139DL2004PTC124342
5.	Address of the registered office and principal office (if any) of corporate debtor	A-5, Jhilmil Industrial Area Shahdara Delhi-110095
6.	Date of closure of Insolvency Resolution Process	20/05/2021
7.	Liquidation commencement date of corporate debtor	28/05/2021 (Order Uploaded on Website)
8.	Name and registration number of the insolvency professional acting as liquidator	Navjit Singh IBBI/IPA-001/IP-P00314/2017-2018/10578
9.	Address and e-mail of the liquidator, as registered with the Board	218-A, 1 st Floor, Shop No. 4, Rama Market, Pitampura, Delhi-110034 navjit92ca.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	218-A, 1 st Floor, Shop No. 4, Rama Market, Pitampura, Delhi-110034 tgffcpl.liquidation2021@gmail.com
11.	Last date for submission of claims	27/06/2021

Notice is hereby given that the National Company Law Tribunal PRINCIPAL BENCH, NEW DELHI has ordered the commencement of liquidation of the **Trans Gulf Frozen Food Containers Private Limited** on **20/05/2021**.

The stakeholders of **Trans Gulf Frozen Food Containers Private Limited** are hereby called upon to submit their claims with proof on or before **27/06/2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and Signature of Liquidator: **Navjit Singh**
Reg No: IBBI/IPA-001/IP-P00314/2017-2018/10578

Date: **28/05/2021**

Place: **Delhi**